

National Company Law Tribunal

Allahabad Bench

CP NO. 9/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE COMPANY: Vijay Construction (India) Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397 | 398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Saurabh Kaur's	Adv	Petitioner	
2.	VIVEK KHOLI S. S. PANDAY	Adv	Respondent	S. S. Pandey

CP No. 9(ND) / 2015

At the request of proxy counsel representing for the petitioner counsel Shri Vivek Kholi. The case is further adjourned for argument on 19th December, 2017.

The matter be listed on 19th December, 2017.

Date: 28/11/2017

Typed by
Jyoti
(Stenographer)

— Sd —

H.P. Chaturvedi,
Member(Judicial)